

**GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
DEPARTMENT OF REVENUE**

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**LOK SABHA  
UNSTARRED QUESTION No. 1112  
TO BE ANSWERED ON FRIDAY, THE 21<sup>st</sup> JULY, 2017  
ASHADHA 30, 1939 (SAKA)**

**MONITORING COMMITTEE ON IMPACTS OF GST**

**1112. SHRI SUNIL KUMAR SINGH**

Will the Minister of FINANCE be pleased to state:

- (a) Whether the Government has conducted any study to take stock of the situation post Goods and Services Tax (GST) implementation and if so, the details thereof;
- (b) Whether the Government is aware of the immediate benefits and long term benefits of implementation of GST and if so, the details thereof;
- (c) Whether the Government has constituted any Committee to monitor the impacts of GST and if so, the details of the said Committee;
- (d) The number of sittings held by the said Committee and the details of the report submitted; and
- (e) If not, whether the Government proposes to constitute any Committee and if so, the details thereof?

**MINISTER OF STATE FOR FINANCE**

**(SHRI SANTOSH KUMAR GANGWAR)**

- (a) The Government vide DoPT OM dated 4th July 2017 and 6th July 2017 [F.NO.36/30/2017-EO(SM I)] has appointed 209 Joint/ Additional Secretary Level Officers to monitor the implementation and effects of GST across the country through District Level Clusters and submit weekly reports. A Nodal Feedback Centre has been setup under the Ministry of Finance to collect, collate and analyze the feedback being received from the district level Nodal Officers. Further, GST Feedback and Action Room (FAR) was constituted by CBEC w.e.f.26 June, 2017 with the purpose of reviewing the information received from Ministries, State governments, field formations and social media, newspapers,

news channels, e-mail, etc. and report it on Real Time basis to the Revenue Secretary, CBEC, GSTN and other concerned authorities. A team of officers monitor various media reports for any GST related news/issues and also take further necessary action. FAR has multi-line telephone numbers which are available in the control room and these numbers have been informed to the Central and State GST officers. The emails received from the Ministries, State Governments and field formations are forwarded to the respective sections for information and feedback purpose.

(b) The immediate and long term benefits of GST are as under:

- Transparency and accountability in business transactions
- Reduction in the cascading effect of taxation and increased input tax credit utilization
- Rationalization of tax rates
- Improvement in the ease of doing business

(c) The Government of India has setup a Central Monitoring Committee headed by the Cabinet Secretary

(d) Three meetings of the Central Monitoring Committee have been held on 2nd July, 11th July and 18th July. The reports include the details of feedback received from various Ministries and Departments regarding the following issues:

1. Steps taken by department to disseminate knowledge about GST.
2. Stakeholders still not registered.
3. Position of Prices of Products pre-GST and post-GST.
4. Queries received, solved by GST Cell in every department.
5. Department wise FAQs made, disseminated among its stakeholders.
6. Success stories which could be publicized.
7. Sector Specific training on GST required by the Ministry.
8. Shortages of products, if any.

(e) Does not arise in view of reply to part (c) above.

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